

GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION No- 723
ANSWERED ON- 05/02/2026

INDIA'S INVESTMENT IN CHABAHAR PORT

723. SHRI MALLIKARJUN KHARGE

Will the Minister of EXTERNAL AFFAIRS be pleased to state :-

(a) the funds committed and amount spent by India on development and operation of Chabahar Port project in Iran during the last five years, year-wise;

(b) whether Government has assessed implications of recent changes in United States sanctions or tariff policies on India's continued participation in Chabahar project, including status and duration of any existing waivers or exemptions;

(c) whether any diplomatic engagements have been held with United States or other relevant partners regarding India's participation in Chabahar Port project during the last two years and if so, the details thereof; and

(d) the details of contingency plans being considered to continue India's involvement in the project?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS
(SHRI KIRTI VARDHAN SINGH)

(a to d) As per the main contract signed between India Ports Global Limited and the Ports and Maritime Organisation of the Islamic Republic of Iran for equipping and operating the Shahid Beheshti Terminal of Chabahar Port on 13 May 2024, India has fulfilled its commitment of contributing USD 120 million for the procurement of port equipment. The last tranche was transferred on 26 August 2025.

On 16 September 2025, the US State Department in a press statement revoked the sanctions exception issued in 2018 under the Iran Freedom and Counter Proliferation Act 2012 for Afghanistan's reconstruction and economic development, effective 29 September 2025. Pursuant to discussions with the US side, the latter issued guidance extending the conditional sanctions waiver until 26 April 2026. The Government of India remains engaged with all concerned parties in order to address the implications of these developments.
